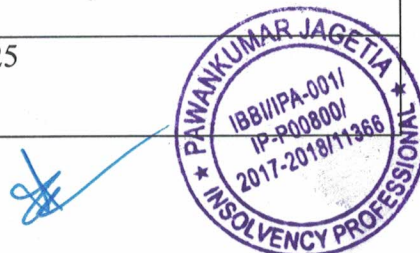


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. EUROCOIN CERAMICS PRIVATE LIMITED
DEALING IN MANUFACTURING OF STRUCTURAL NON-REFRACTORY
CLAY AND CERAMIC PRODUCTS AT RAJKOT

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Eurocoin Ceramics Private Limited CIN: U26933GJ2013PTC076055
2.	Address of the registered office	Office Address: S. No. 564, Nr. Narmada Canal Opp. Pavadiyari Temple, Tal. Morbi, Rajkot, Sagar, Gujarat – 363630.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	S. No. 564, Nr. Narmada Canal Opp. Pavadiyari Temple, Tal. Morbi, Rajkot, Sagar, Gujarat – 363630.
5.	Installed capacity of main products/ services	The unit of Corporate Debtor is not operational and The Corporate Debtor doesn't have any Plant and Machinery.
6.	Quantity and value of main products/ services sold in last financial year	The Resolution Professional has not received the data from the Suspended Management of the Corporate Debtor.
7.	Number of employees/ workmen	N.A.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.eurocoin@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.eurocoin@gmail.com
10.	Last date for receipt of expression of interest	05/07/2025
11.	Date of issue of the provisional list of prospective resolution applicants	15/07/2025
12.	Last date for submission of objections to provisional list	20/07/2025
13.	Date of issue of the final list of prospective resolution applicants	30/07/2025



14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	04/08/2025
15.	Last date for submission of resolution plans	03/09/2025
16.	Process email id to submit Expression of Interest	cirp.eurocoin@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not provided by Suspended Management.



IP Pawan Jagetia
Resolution Professional of
M/s. Eurocoin Ceramics Private Limited
Address: - 508, 21st, Century Business Centre,
Ring Road, Beside World Trade Centre, Surat, Gujarat-395002.
IBBI Reg. No. IBBI/IPA-001/IP-P00800/2017-2018/11366
AFA Valid upto: 30/06/2025

Date: 20.06.2025

Place: Surat